

Declaration of Assets and Liabilities

Year: 2023-24

I, ABDUS SAMAD, son/daughter/wife of MOTILAL RAHMAN
aged 54 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as U.P.D. TRANSLATOR
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		Ghegula Fr 2000/-	Abdullah 2000/-	Abdur Rahman	Ahmad Hussain
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	389 11234/-	389 27000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Falson for BR-01660450 Ghegula BR-01660450 71.6	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold + Silver about 50000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Refrigators Washing Machine Laptop		NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Abdus Samad

5040 (12/10)

Q. 11/12/24

2/11

12/04/24

2560 15.2.24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NEL	NEL	NEL	NEL	NEL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 katha about 120000	NEL	NEL	NEL	NEL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NEL	NEL	NEL	NEL	NEL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Gulshan colony about 950000	NEL	NEL	NEL	NEL
(v)	Others (such as interest in property)	NEL	NEL	NEL	NEL	NEL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S.B.9 1500000	337830/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NEL	NEL
	(b) dues to departments dealing with supply of water	NEL	NEL
	(c) dues to departments dealing with supply of electricity	NEL	NEL

Abdus Samad

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	/	/
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	2022-2023 2143531-	NIL
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-87/NEW

Gender :-

M (M/F)

Date of Birth :-

06031969 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

JAR BHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Abdul Samad

Name of Employee: ABUL SAMAD

Designation: URDU TRANSLATOR

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 08.12.2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Abdul Samad